

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 6156 /R.(J.)/2022

Bilaspur, Dated –13.05.2022

High Court of Chhattisgarh will remain closed on account of Summer Vacation from 16.05.2022 (Monday) to 10.06.2022 (Friday) and will re-open on 13.06.2022 (Monday). The sitting of the Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are to be made.

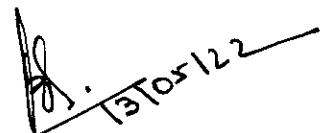
Instructions for sitting and filing during Summer Vacation period:

1. During Summer Vacation, all Civil/Criminal/Writ matters will be filed.
2. The Hon'ble Vacation Judge in case of any exigency may exchange his/her Lordship's sitting with any other Hon'ble Judge after obtaining the approval of Hon'ble the Chief Justice.
3. Hon'ble Vacation Judge will hold Court from 10:15 AM onwards and in case of exigency may continue sitting beyond Court hours.
4. During Summer Vacation, the Registry will remain open daily from 10:00 AM to 5:00 PM except close Saturday, Sunday and Holidays.

Following cases will be listed during Summer Vacation:-

1. All fresh Writ/Civil/Criminal matters accompanied by application for urgent hearing during Summer Vacation. In fresh and pending bail applications, no urgent hearing application and application for hearing during Summer Vacation are required and same will be listed during Summer Vacation.
2. For listing of pending cases other than bail applications urgent hearing application and application for hearing during summer vacation are required.
3. Not reached cases of a Vacation Judge will be listed before the next Vacation Judge, in a separate list.
4. Cases/application filed up to 1:30 PM on working day preceding to sitting day of Hon'ble Bench will be considered for listing on that sitting day and cause list will be published on the day just before sitting day.
5. In the light of Rule 41 of C.G. High Court Rules, 2007, a Vacation Judge sitting alone may also take up urgent matters of a Division Bench for the purpose of interim relief where circumstances require urgent hearing in the interest of justice.
6. The Hon'ble Vacation Judge will hold the Court sittings on 16th , 19th , 23rd , 26th , 30th of May, 2022 and 02nd , 06th and 09th of June, 2022.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. Vinod Kujur)
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

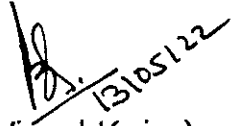
Endorsement No.6157/R.(J.)/2022

Bilaspur, Dated: 13.05.2022

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
15.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
16.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
17.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), I/cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.

19.	The Advocate General, Government of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
23.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
24.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on internet.


(K. Vinod Kujur)
Registrar (Judicial)